

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 91 of 2014**

**Appeal No. 97 of 2014 & IA No. 313 of 2014**

**Appeal No. 98 of 2014 & IA Nos. 343/14, 402/14 and 343/14**

**Appeal Nos. 100,115,116,134 of 2014**

**Appeal No. 133 of 2014 & IA No. 234 of 2014**

**Appeal No. 100 of 2013 & IA No. 116 of 2013**

**Appeal No. 151 of 2013 & IA No. 220 of 2013**

**Appeal No. 124 of 2014**

**Appeal No. 125 of 2014 & IA No. 211 of 2014**

**Appeal No. 139 of 2014 & IA No. 238 of 2014**

**Appeal No. 44 of 2014 & IA No. 65 of 2014**

**Appeal No. 74 of 2014 & IA No. 143 of 2014**

**Dated: 5<sup>th</sup> November, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matters of :**

**Appeal No. 91 of 2014**

**Ajmer Vidyut Vitran Nigam Ltd. & Ors. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Nikhil Nayaar and Mr. Dhananjay  
Bhajjal for R-1

**Appeal No. 97 of 2014 & IA No. 313 of 2014**

**Uttar Haryana Bijli Vitran Nigam Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran, Ms. Anushree  
Bardhan and Ms Poorva Saigal

Counsel for the Respondent(s) : Mr. Nikhil Nayaar and Mr. Dhananjay  
Bhajjal for R-1

**Appeal No. 98 of 2014 & IA Nos.  
343/14 , 402/14 and 343/14**

**Uttar Haryana Bijli Vitran Nigam Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran, Ms. Anushree Bardhan and Ms Poorva Saigal

Counsel for the Respondent(s) : Mr. Nikhil Nayaar and Mr. Dhananjay Bhaijal for R-1  
Mr. Amit Kapur, Mr. Buddy Ranganadhan, Ms. Poonam Verma, Ms. Kirat Nagra, Mr. Prashant Kumar, Ms. Pallavi Garg, Mr. Shantanu Singh Mr. Gaurav Dudeja, Mr. Pranav Vyas Mr. Malav Deliwala for R-2

**Appeal No. 100 of 2014**

**Punjab State Power Corporation Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : -

**Appeal No. 115 of 2014**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Samir Malik  
Ms. Gurpreet S. Parwanda

Counsel for the Respondent(s) :

**Appeal No. 116 of 2014**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Samir Malik

Mr. Gurpreet S. Parwanda

Counsel for the Respondent(s) : Mr. Amit Kapur, Mr. Buddy Ranganadhan, Ms Poonam Verma, Mr. Kirat Nagra, Mr. Prashant Kumar, Mr. Gaurav Dudeja, Mr. Pranav Vyas, Ms. Pallavi Garg, Mr Shantanu Singh,

**Appeal No. 134 of 2014**

**Prayas Energy Group** .... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Buddy Ranganadhan  
 Mr. Kirat Nagra, Mr. Pranav Vyas and  
 Ms. Pallavi Garg  
 Mr. Malav Deliwala for R-2

**Appeal No. 133 of 2014 & IA-234 of 2014**

**Prayas Energy Group** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Kirat Nagra, Mr. Pranav Vyas and  
 Ms. Pallavi Garg for R-2

**Appeal No. 100 of 2013 & IA No. 116 of 2013**

**Uttar Haryana Bijli Vitran Nigam Ltd.** .... **Appellant(s)**  
 (Jointly through Haryana Power Purchase centre)  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
 Ms. Anushree Bardhan, Ms. Poorva  
 Saigal, Mr. Vaibhav Tyagi and  
 Mr. Apporve Karol

Counsel for the Respondent(s) : Mr. Amit Kapur, Mr. Buddy Ranganadhan, Ms. Poonam Verma, Mr. Kirat Nagra, Mr. Prashant Kumar, Mr. Gaurav Dudeja, Ms. Pallavi Gar,

Mr. Shantanu Singh and

Mr. Nikhil Nayaar and Mr. Dhananjay  
Bhajal for R-1

**Appeal No. 151 of 2013 & IA No. 220 of 2013**

**Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran,  
Ms. Anushree Bardhan, Mr. Poorva  
Saigal, Mr. Vaibhav Tyagi and  
Mr Apoorve Karol

Counsel for the Respondent(s) : Mr. Nikhil Nayyar and Mr. Dhanjay  
Bajal for R-1  
  
Mr. Samir Malik for MSEDCL

**Appeal No. 124 of 2014**

**Energy Watchdog & Anr. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Nikhil Nayyar and  
Mr. Dhanjay Bajal for R-1

**Appeal No. 125 of 2014 & IA No. 211 of 2014**

**Energy Watchdog & Anr. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Vyas &  
Mr. Somnath Shukla for R-2  
Mr. Nikhil Nayyar and  
Mr. Dhanjay Bajal for R-1  
  
Mr. Kirat Nagra, Mr. Pranav Vyas

**Appeal No. 139 of 2014 & IA No. 238 of 2014**

**Maharashtra State Electricity Distribution Co. Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Samir Malik  
 Mr. Gurpreet S. Parwanda

Counsel for the Respondent(s) : Mr. Nikhil Nayyar and  
 Mr. Dhanjay Baijal for R-1

**Appeal No. 44 of 2014 & IA No. 65 of 2014**

**Dakshin Haryana Bijli Vitran Ltd. & Ors. .... Appellant(s)**  
**Versus**  
**GMR-Karalanga Energy Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr.G. Umapathy and Ms. R. Mekhala

Counsel for the Respondent(s) : Mr. Amit Kapur and Mr. Rohit Venkat  
 for R-1  
 Mr. Prashant Mathur,  
 Mr. Rajiv Bhardwaj and Mr. Ravi Kishor  
 for R-3  
 Mr. K. S. Dhingra for R-5

**Appeal No. 74 of 2014 & IA No. 143 of 2014**

**Gridco Ltd. .... Appellant(s)**  
**Versus**  
**GMR-Karalanga Energy Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
 Mr. Abhishek Upadhyay

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-6  
 Mr. Amit Kapur  
 Mr. Rohit Venkat

**ORDER**

We have heard Mr. Buddy A. Ranganadha, the learned Counsel for the Adani Power.

Post these matters for further hearing on 07.11.2014 at 12.30 P.M. and 10.11.2014.

**(Rakesh Nath)**  
**Technical Member**

**( Justice M. Karpaga Vinayagam )**  
**Chairperson**

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